

(c) Rs. 1,000/-

(d) completion of the project will depend upon availability of resources in the coming years.

[*Translation*]

Fire Arms to Forest Guards

4244. SHRI HARI KEWAL PRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to provide fire arms to forest guards for security purposes;

(b) if so, the details thereof including the States where such arms are provided; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c). A centrally sponsored scheme 'Development of Infrastructure for Protection of Forests against Biotic Interference' is under implementation in all the State/U.Ts. Under the scheme, the States are provided financial assistance for procurement of fire arms in addition to transport and communication equipments.

[*English*]

Economic and Geographic Study of Bihar

4245. SHRI ANAND RATNA MAURYA:
SHRI KAMLA MISHRA
MADHUKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University of Delhi has been asked to prepare a research paper on

the economical and geographical condition of Bihar with the foreign aid;

(b) if so, the progress of the work at present and the time by which its publication is likely to be available;

(c) whether universities of Bihar or Bihar Research and Development Council has been consulted in this regard;

(d) if so, the advice received from them; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the House.

Assistance to Voluntary Organisations for Health Programmes

4246. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the voluntary organisations engaged in implementing various health programmes, State-wise; and

(b) the financial assistance provided to such organisations separately since 1989 for each of the programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Oichiki Script

4247. SHRI KRISHNA MARANDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the script of language of

Santhal, Ho, Munda, Oraon tribes is Olchiki;

(b) whether the Government propose to recognise Olchiki script for educational development of Santhal, Ho, Munda, Oraon tribals; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH). (a) According to the Central Institute of Indian Languages (C.I.I.L.) Mysore, Olchiki is used as one of the scripts for Santhali language only and the West Bengal Government has recognised it from 1979.

(b) There is no provision for recognition of scripts for regional and tribal languages by the Central Government. The choice of script is left to the State Government/Union Territory Administration where the language is used.

(c) The question does not arise.

[English]

Retiring Rooms at Hassan and Hole Narsipur Stations

4248. SHRI G. MADE GOWDA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of retiring rooms at Hassan and Hole Narsipur Railway stations;

(b) whether these retiring rooms are insufficient to meet the requirement of the passengers;

(c) whether there is any proposal to construct more retiring rooms at these stations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-

LIKARJUN): (a) One retiring room with two beds is available at Hassan Railway Station. There is no retiring room at Hole Narsipur Railway Station.

(b) and (c). No, Sir.

(d) does not arise.

Re-Employment in Central Universities

4249. SHRI P.G. NARAYANAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Central Universities empowered to re-employ its retired teachers;

(b) whether any legislation has been passed in this regard;

(c) if so, the details thereof;

(d) whether the Joint Action Committee of professors, teachers associations of Central Universities has protested against this legislation; and

(e) if so, the remedial measures taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the scheme of revision of pay-scales of teachers in Universities and Collages, circulated by this Department in July, 1988, the age of superannuation for teachers should be 60 years. However, it will be open to a University to re-employ a superannuated teacher, upto the age of 65 years in accordance with the guidelines framed by UGC.

All Central Universities have made provision in their Statutes/Ordinances for re-employment of superannuated teachers.

(b) No, Sir.

(c) to (e). Do not arise.